

**Annexure-1****Name of the corporate debtor: Suryajyoti Spinning Mills Limited****Date of commencement of liquidation: 18-04-2023****List of stakeholders as on: 16-06-2023****List of secured financial creditors****(Amount in ₹)**

S. No	Name of the creditor	Details of Claims Received		Details of Claim Admitted							Amount of Contingent claim	Amount of any Mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by Security Interest	Whether Security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	IDBI Bank Ltd NPA Management Group	17-05-2023	1,37,69,27,416	1,37,69,27,416	Form D	Details given below	Yes	Details given below		15.47%	0	0	0	0	
2	Indian Overseas bank Asset Recovery Management Branch	17-05-2023	23,95,06,304	23,95,06,304	Form D	NA	No	NA		2.69%	0	0	0	0	
3	State Bank of India, Stressed Assets Management Branch	18-05-2023	7,28,66,78,165	7,28,66,78,165	Form D	Details given below	Yes	Details given below		81.84%	0	0	0	0	

**SBI**

Primary Security: First charge on the entire stocks, Inventory and Receivable. Pari-passu first charge on Land &amp; Buildings and Plant &amp; Machinery.

**Details of Security:****Makthal Unit:** Land & Building and Plant & Machinery in Sy No 244/1, 245/2, 245/4, 245/5, 245/6 & 245/7. Narayanpet Road, Makthal, Mahaboobnagar (Dist.), Telangana. Total land: Acres 10.65 - MV - 21.15 Crs, dated 14.03.2023**Rajapur Unit:** Land & Building and Plant & Machinery Sy No 14A, 14E, 36AA, 37E, 38AA, 39EE, 36AA, 364, 38A, 39E, 36E, 36A, 37EE, 37A, 37E, 37EE, 37A & 37EE, Rajapur (V) Balanagar (M), Mahaboobnagar Dist, Telangana State. Total land: Acres 18.675, MV - 53.42 Crs dated 14.03.2023**Burgul Unit:** Land & Building and plant & Machinery Sy No 822 & 823 in Burgul (V), Farooq Nagar, Mahaboobnagar (Dist), Telangana State. Total land: Acres 6.125, MV - 19.67 Crs, dated 14.03.2023**Kucherkal Unit:** Land & Building and Plant & Machinery in Sy. No 271, 270/EE, 265/EE, 265/A/1, 265/A, 265/E, 266/AA, 272, 266, 272/AA, 272/A & 272A/AA Kucherkal (V), Balanagar (M), Mahaboobnagar (Dist.), Telangana State. Total land: Acres 31.15 - MV - 62.61 Crs, dated 14.03.2023**IDBI****(A) The Hypothecated Asset:** First Pari-passu charge on entire asset of the company, present and future along with other WC lenders and Second pari-passu charge on the current assets of the company along with other Term Lenders.**(B) The Mortgaged Assets:** First pari-passu charge on Land & Buildings and Plant & Machinery along with other Term Lenders. and Second Pari-passu charge on Land & Buildings and Plant & Machinery of the company along with other WC lenders**Details of Mortgaged Assets:**

1. All that part and parcel of dry land admeasuring Ac 4.10 gts in Sy No 245/7 along with constructions there on situated at Makthal Village and Mandal, Narayanpet Road, Mahabubnagar District, SRO Narayanpet standing in the name of M/s Surya Jyothi Spinning Mills Ltd Vide Regd Sale Deed Doc. No 64/1990 Dated 09.01.1990 together with all and singular structures and erections thereon, both present and future.

2. All that part and parcel of dry land admeasuring Ac 0.34 gts in Sy No 245/2 along with constructions there on situated at Makthal Village and Mandal, Narayanpet Road, Mahabubnagar District, SRO Narayanpet standing in the name of M/s Surya Jyothi Spinning Mills Ltd Vide Regd Sale Deed Doc. No 79/1990 Dated 12.01.1990 together with all and singular structures and erections thereon, both present and future.

3. All that part and parcel of land admeasuring Ac 0.34 gts in Sy No 245/4 along with constructions there on situated at Makthal Village and Mandal, Narayanapet Road, Mahabubnagar District, SRO Narayanpet standing in the name of M/s Surya Jyothi Spinning Mills Ltd Vide Regd Sale Deed Doc. No 143/1990 Dated 23.01.1990 together with all and singular structures and erections thereon, both present and future.
4. All that part and parcel of land admeasuring Ac 0.34 gts in Sy No 245/5 along with constructions there on situated at Makthal Village and Mandal, Narayanapet Road, Mahabubnagar District, SRO Narayanpet standing in the name of M/s Surya Jyothi Spinning Mills Ltd Vide Regd Sale Deed Doc. No 138/1990 Dated 22.01.1990 together with all and singular structures and erections thereon, both present and future.
5. All that part and parcel of land admeasuring Ac 0.34 gts in Sy No 245/6 along with constructions there on situated at Makthal Village and Mandal, Narayanapet Road, Mahabubnagar District, SRO Narayanpet standing in the name of M/s Surya Jyothi Spinning Mills Ltd Vide Regd Sale Deed Doc. No 139/1990 Dated 22.01.1990 together with all and singular structures and erections thereon, both present and future.
6. All that part and parcel of land admeasuring Ac 3.00 gts in Sy No 244/1 along with constructions there on situated at Makthal Village and Mandal, Narayanapet Road, Mahabubnagar District, SRO Narayanpet standing in the name of M/s Surya Jyothi Spinning Mills Ltd Vide Regd Sale Deed Doc. No 160/1990 Dated 25.01.1990 together with all and singular structures and erections thereon, both present and future.
7. All that part and parcel of land admeasuring Ac 6.05 gts in Sy Nos. 822 & 823 along with constructions there on situated at Burugul village & GP, Farooqnagar Mandal, Mahabubnagar District, SRO Jadcherla standing in the name of M/s Surya Jyothi Spinning Mills Ltd Vide Regd Sale Deed Doc. No 663/1992 Dated 21.04.1992 together with all and singular structures and erections thereon, both present and future.
8. All that part and parcel of land admeasuring Ac 3.21 gts in Sy Nos. 36/AA, AC 0.36 Gts in Sy No. 37/E, AC 0.22 Gts. in Sy No. 38/AA & AC 0.20 Gts. in Sy No 39/EE total admeasuring Ac. 5.19 Gts, along with constructions there on situated at Rajapur village & GP, Balanagar Mandal, Mahabubnagar District, SRO Jadcherla standing in the name of M/s Surya Jyothi Spinning Mills Ltd Vide Regd Sale Deed Doc. No 5016/2005 Dated 02.11.2005 together with all and singular structures
9. All that part and parcel of Agricultural land admeasuring Ac 2.10 gts in Sy Nos. 36/AA, along with constructions there on situated at Rajapur village & GP, Balanagar Mandal, Mahabubnagar District, SRO Jadcherla standing in the name of M/s Surya Jyothi Spinning Mills Ltd Vide Regd Sale Deed Doc. No 6814/2005 Dated 28.12.2005 together with all and singular structures and erections thereon, both present and future.
10. All that part and parcel of land admeasuring Ac 4.35 gts in Sy Nos. 14/E, along with constructions there on situated at Rajapur village & GP, Balanagar Mandal, Mahabubnagar District, SRO Jadcherla standing in the name of M/s Surya Jyothi Spinning Mills Ltd Vide Regd Sale Deed Doc. No 5017/2005 Dated 02.11.2005 together with all and singular structures and erections thereon, both present and future.
11. All that part and parcel of land admeasuring Ac 1.30 gts in Sy Nos. 14/A, along with constructions there on situated at Rajapur village & GP, Balanagar Mandal, Mahabubnagar District, SRO Jadcherla standing in the name of M/s Surya Jyothi Spinning Mills Ltd Vide Regd Sale Deed Doc. No 2928/2005 Dated 01.08.2005 together with all and singular structures and erections thereon, both present and future.
12. All that part and parcel of land admeasuring Ac 2.01 gts in Sy Nos. 36/A, Ac 0.02 gts in Sy No. 39/E, & Ac 0.02 gts in Sy. No 38/AA total ameasuring Ac 2.05 gts along with constructions there on situated at Rajapur village & GP, Balanagar Mandal, Mahabubnagar District, SRO Jadcherla standing in the name of M/s Surya Jyothi Spinning Mills Ltd Vide Regd Sale Deed Doc. No 172/2006 Dated 06.01.2006 together with all and singular structures and erections thereon, both present
13. All that part and parcel of land admeasuring Ac 5.00 gts in Sy Nos. 272/A, Ac 5.00 gts in Sy No. 272/A/AA total ameasuring Ac 10.00 gts along with constructions there on situated at Kucharkal village , Balanagar Mandal, Mahabubnagar District, SRO Jadcherla standing in the name of M/s Surya Jyothi Spinning Mills Ltd Vide Regd Sale Deed Doc. No 832/2007 Dated 25.01.2007 together with all and singular structures and erections thereon, both present and future.
14. All that part and parcel of land admeasuring Ac 1.19 gts in Sy Nos. 266, and land measuring Ac 0.12 gts in Sy No. 272/A total ameasuring Ac 1.31 gts along with constructions there on situated at Kucharkal village , Balanagar Mandal, Mahabubnagar District, SRO Jadcherla standing in the name of M/s Surya Jyothi Spinning Mills Ltd Vide Regd Sale Deed Doc. No 10177/2006 Dated 18.12.2006 together with all and singular structures and erections thereon, both present and future.
15. All that part and parcel of land admeasuring Ac 0.12 gts in Sy Nos. 266/A, and land measuring Ac 1.08 gts in Sy No. 272 total ameasuring Ac 1.20 gts along with constructions there on situated at Kucharkal village , Balanagar Mandal, Mahabubnagar District, SRO Jadcherla standing in the name of M/s Surya Jyothi Spinning Mills Ltd Vide Regd Sale Deed Doc. No 10176/2006 Dated 18.12.2006 together with all and singular structures and erections thereon, both present and future.
16. All that part and parcel of land admeasuring Ac 2.20 gts in Sy Nos. 270/A, and land measuring Ac 2.14 gts in Sy No. 265/AA, land measuring Ac 1.05 gts in Sy No. 265/AA/1, land measuring Ac 1.05 gts in Sy No. 265/AA, land measuring Ac 2.15 gts in Sy No. 265/E total ameasuring Ac 9.19 gts along with constructions there on situated at Kucharkal village , Balanagar Mandal, Mahabubnagar District, SRO Jadcherla standing in the name of M/s Surya Jyothi Spinning Mills Ltd Vide Regd Sale Deed Doc. No 9406/2006 Dated 27.11.2006 together with all and singular structures and erections thereon, both present and future.
17. All that part and parcel of land admeasuring Ac 8.16 gts in Sy Nos. 271 along with constructions there on situated at Kucharkal village , Balanagar Mandal, Mahabubnagar District, SRO Jadcherla standing in the name of M/s Surya Jyothi Spinning Mills Ltd Vide Regd Sale Deed Doc. No 9407/2006 Dated 27.11.2006 together with all and singular structures and erections thereon, both present and future.